

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-359-2020 (WP)**

Sujay S. Lotlikar Petitioner
Versus
State of Goa and Others Respondents

Mr. D. Lawande with Mr. Jay Mathew and Mr. P. Dangui,
Advocates for the Petitioner.

Mr. Devidas Pangam, Advocate General with Ms. Maria
Correia, Additional Government Advocate for Respondent
Nos. 1 and 2.

Mr. S.N. Joshi with Ms. S. Joshi, Advocates for Respondent No.
3.

WITH**LD-VC-CW-362-2020**

Damodar B. Shirodkar Petitioner
Versus
State of Goa and Others Respondents

Mr. C.A. Ferreira with Mr. Dhaval Zaveri, Advocates for the
Petitioner.

Mr. Devidas Pangam, Advocate General with Ms. Maria
Correia, Additional Government Advocate for Respondent
Nos. 1 and 2.

Mr. S.N. Joshi with Ms. S. Joshi, Advocates for Respondent No.
3.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 8th December, 2020

P.C.

At the request of the learned Advocate General,

both these matters are now posted to 16.12.2020, in order to enable him to make a statement.

2. Stand over to 16.12.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

EV